

**THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI MANI SHANKAR AIYAR):** (a) to (c) Government propose to frame a gas pipeline policy for systematic and expeditious development of pipeline infrastructure linking supply sources to the potential markets. Gas Transportation and Infrastructure Company Limited (GTICL), a company promoted by Reliance Industries Limited (RIL), plans to lay the Kakinada-Hyderabad-Goa and Hyderabad-Uram-Ahmedabad pipelines to transport and market natural gas discovered by RIL in the KG basin. Also, GAIL (India) Limited (GAIL) has conceptualized a nation-wide 'GAIL Gas Grid' which will interconnect various supply sources with the markets in different parts of the country.

(d) Does not arise.

### **Allocation of natural gas to Gujarat**

**1410. SHRI LALITBHAI MEHTA:** Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the production of natural gas from 1999-2000 to 2003-2004;.
- (b) whether it is a fact that Gujarat was to be allocated natural gas for its Pipavav Power Project from increased natural gas production; and
- (c) whether it is also a fact that the natural gas was allocated to private companies but was not allocated to the Government of Gujarat as promised by Government?

**THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI MANI SHANKAR AIYAR):** (a) The production of natural gas from 1999-2000 to 2003-2004:

Year	Production in Billion Cubic Metre (BCM)
1999-2000	28.45
2000-2001	29.48
2001-2002	29.71
2002-2003	31.39
2003-2004	31.95

(b) Yes, Sir. In-principle allocation was made in May 2000 for 2.25 Million Standard Cubic Metre per day (MMSCMD) subject to investment decision being taken by the Management Committee of the Tapti field.

(c) No, Sir. Allocations have been made to both Government organizations and private companies. In Gujarat, the allocations made to PSUs/Govt. organizations are for about 15.98 MMSCMD against the private companies allocations of 9.46 MMSCMD.

### **Consumption of diesel**

1411. SHRIMATI BIMBA RAIKAR : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether consumption of diesel has been stagnant or diminishing over the last few years;

(b) if so, whether this is due to rampant adulteration of diesel with Kerosene; and

(c) what steps Government propose to prevent adulteration of diesel?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI MANI SHANKAR AIYAR): (a) to (c) While there was a decline in diesel consumption by 3.7% during the year 2001-02, the same has grown by 0.3% and 1.8% during 2002-03 and 2003-04 respectively.

With a view to containing adulteration, a number of steps have been taken by the Government. These *inter alia* include canalizing kerosene imports through State Trading Enterprises, requesting State Government to increase sales tax rates on non-PDS kerosene, regular and surprise inspections by oil companies, amendments of Marketing Discipline Guidelines from time to time for making penal action against the erring dealers more stringent, etc.

### **Import of petrol and diesel**

1412. SHRI S.S. AHLUWALIA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether petrol and diesel have been imported in finished form and in crude form;